NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 17/(MAH)/2013 CA No. 186/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES:

M/s. 3A Capital Services Ltd.

V/s.

M/s. HMG Industries Limited

SECTION OF THE COMPANIES ACT: 111A(2) of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

C.A. No. 186/2015 in T.C.P. No. 17/111A(2)/NCLT/MB/MAH/2013

None present.

List this matter on **21.03.2017**.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).